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Title: Need to look into the grievances of land-oustees of Ramagundam Super Thermal Power Station of NTPC in Andhra Pradesh.

DR. SUGUNA KUMARI CHELLAMELLA (PEDDAPALLI): The Ramagundam Super Thermal Power Station of NTPC during its inception had acquired land from various private persons in different villages.

In 1988, NTPC entered into an agreement to provide jobs to the land-oustees in a phased manner and it provided jobs to a few persons in the past few years. But 120 persons are yet to be provided jobs. These people have been on relay hunger strike for the last over two months to draw the attention of NTPC. There is untold human suffering because of breach of agreement by NTPC. There are many Scheduled Castes, Scheduled Tribes and Backward Classes people, apart from minorities, in the list of people who gave away the land for the project. The management of NTPC has breached the agreement. Sir, I request the hon. Minister of Power to look into the matter and do justice to the aggrieved land-oustees.